## Annexure-8

Name of the corporate debtor: Essel Highways Limited; Date of commencement of CIRP: 28-02-2025; List of creditors as on: 01-04-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name of creditor Details of claim received			Details of claim admitted						Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
No		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% of voting share in CoC	contingent claim	mutual dues, that may be set- off	not admitted	verification	
1	SBI Trustee Company Limited	24-03-2025	31,56,883.00	-	Operational Creditor	=	-	No	-	-	0	31,56,883.00		There is no invoice for the operational debt issued to the corporate debtor. However, the invoices were raised to Essel Bhind Mihona Gopalpur Toll Roads Limited and Essel Sagar Damoh Toll Roads Limited ("Borrower"). No claim in respect of the provision of goods orservices, and your claim cannot constitute Operational Debt.
2	NSDL	31-03-2025	8,62,615.00	8,62,615.00	Operational Creditor	E.	=	No	4.47	=	0	-	-	Pending Annual Fee payable by the Corporate Debtor.
3	M. Waris Construction	01-04-2025	1,84,22,552.00	1,84,22,552.00	Operational Creditor	=	1	No	95.53	-	0	31,56,883.00		Claim in respect of dues under the Purchase Order.The CIRP was commenced by the Applicant and hisclaim has been adjudicated.
	Total		2,24,42,050.00	1,92,85,167.00					100.00			31,56,883.00		